

F.No. 01(03)/Roster/CESTAT/2023-Part III  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 12.10.2023

**ORDER**

In partial modification of Order No. 171 of 2023, on 16.10.2023 and 17.10.2023 the Service Tax Division Bench matters listed before Mr. Somesh Arora, Hon'ble Member (Judicial) and Mr. C. L. Mahar, Hon'ble Member (Technical) will be taken up by the Division Bench comprising Hon'ble Mr. Justice Dilip Gupta, President and Mr. C. L. Mahar, Hon'ble Member (Technical) after the hearing of Larger Bench matters and in that event, Mr. Somesh Arora, Hon'ble Member (Judicial) will sit in the Single Member Bench.

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Mr. Somesh Arora, Hon'ble Member (Technical), CESTAT, Ahmedabad.
3. Mr. C. L. Mahar, Hon'ble Member (Judicial), CESTAT, Ahmedabad.
4. Deputy/Assistant Registrar, CESTAT, Ahmedabad.
5. Website/Office copy.